NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI

| NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/12/2017 AT 10.30 AM | | | | |
|---|---|--------------------------------|-------------------------------|--|
| | PRESENT: SHRI Ch. | MOHD SHARIEF TARIQ, MI | EMBER-JUDICIAL | |
| APP | LICATION NUMBER | : | | |
| PETITION NUMBER | | : TCP/191/2016 | : TCP/191/2016 | |
| NAME OF THE PETITIONER(S) | | : Emirates Trading Agnec | : Emirates Trading Agnecy LLC | |
| NAN | ME OF THE RESPONDENT(S) | : M/s ETA engineering Lt | d | |
| UNI | DER SECTION | : 397/398 | | |
| S.No | o. NAME (IN CAPITAL) | DESIGNATION | SIGNATURE | |
| | | REPRESENTATION BY | | |
| 1 | S. ARAUINDAN | Court of RATTON | n (S | |
|) | Khowtham Kun Inthicz For Suichara Ra | reu Consel fer | Respondents 2-4 Kakk | |
| · | mthicz | County | 2 P 1 P D 10. | |
| | | | | |
| | Counsel for Petitioner present. Counsels for R1, R2 to R4, R7 and R8 are present. They prayed for time to submit arguments in relation to IA/123/2017. Put up on | | | |
| | riley played for time to subm | it arguments in relation to IA | V123/2017. Put up on | |

09.01.2018 at 10.30 A.M.

-59-MEMBER (JUDICIAL)

ghk